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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 13305/2009 & CM APPL. 41372/2017, 20385/2019

S C GUPTA

..... Petitioner

Through Mr. Arunav Patnaik, Advocate.

versus

NEW DELHI MUNICIPAL CORPORATION AND ORS

..... Respondent

Through Mr. Tushar Sannu and Ms. Ankita Bhadauria, Advocates.

+ W.P.(C) 5708/2010, CM APPL. 41370/2017, 18928/2018
37262/2018, 4104/2019

GYAN WATI & ORS

..... Petitioner

Through Mr. Arunav Patnaik, Advocate.

versus

NDMC

..... Respondent

Through Mr. Tushar Sannu and Ms. Ankita Bhadauria, Advocates.

+ W.P.(C) 1304/2011, CM APPL. 41373/2017, 18926/2018, 9130/2019

SUHAS CHAND GUPTA

..... Petitioner

Through Mr. Arunav Patnaik, Advocate.

versus

NDMC

..... Respondent

Through Mr. Tushar Sannu and Ms. Ankita Bhadauria, Advocates.

+ W.P.(C) 1413/2011, CM APPL. 41367/2017, 17651/2018, 9123/2019

SUHAS CHAND GUPTA

..... Petitioner

Through Mr. Arunav Patnaik, Advocate.



NDMC Respondent
versus
Through Mr. Tushar Sannu and Ms. Ankita
Bhadauria, Advocates.

+ W.P.(C) 1739/2011, C M APPL. 41368/2017, 17650/2018,
37276/2018, 4048/2019, 20388/2019

SARVESH CHAND GUPTA Petitioner
Through Mr. Arunav Patnaik, Advocate.

NDMC Respondent
versus
Through Mr. Tushar Sannu and Ms. Ankita
Bhadauria, Advocates.

+ W.P.(C) 1941/2019 & CM. APPL. 9016/2019

SUHAS CHAND GUPTA Petitioner
Through Mr. Arunav Patnaik, Advocate.

NEW DELHI MUNICIPAL CORPORATION..... Respondent
versus
Through Mr. Tushar Sannu and Ms. Ankita
Bhadauria, Advocates.

AND

+ W.P.(C) 7471/2010, CM APPL. 41369/2017, 18927/2018, 37259/2018
2277/2019

SUKESH CHAND GUPTA Petitioner
Through Mr. Arunav Patnaik, Advocate.

NEW DELHI MUNICIPAL COUNCIL Respondent
versus
Through Mr. Tushar Sannu and Ms. Ankita
Bhadauria, Advocates.

